GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1309 ANSWERED ON 27TH JULY, 2023

REGIONAL DRIVING TRAINING CENTRES

1309. SHRI RAMDAS C. TADAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is implementing a scheme to set-up Institutes of Regional Driving Training Centres (RDTCs) during the 15th Finance Commission period with criteria of one RDTC for 2.50 crore population;
- (b) if so, the names of the places where Regional Driving Training Centres (RDTCs) are located in the country, State/UT-wise including Maharashtra State;
- (c) the operational and current status of Regional Driving Training Centres (RDTC) located across the country; and
- (d) the details of the action taken by the Government in this regard to impart driving training, both theoretical and practical, to the existing and aspiring drivers to prevent large number of road accidents?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes, Sir. Ministry has been implementing a scheme to set-up Regional Driving Training Centres (RDTCs) since April 2012. The scheme has been continued during the 15th Finance Commission period from FY 2021-22 to FY 2025-26 for setting up of RDTCs in States/UTs with criteria of one RDTC for 2.50 crore population. In cases of States/UTs whose project population is less than 2.50 crore and which are not covered under the scheme so far, are eligible for sanction of one RDTC per State/UT.
- (b) & (c) Ministry has sanctioned a total of 13 Regional Driving Training Centres (RDTCs) under the scheme at Kolkata (WB), Nanded (MH),

Wardha (MH), Amravati (MH), Nagpur (MH), Ajmer (RJ), Chhatarpur (MP), Hanumangarh (RJ), Betul (MP), Jaipur (RJ), Yawatmal (MH) and Bhopal (MP) and Homima (NL). Centre-wise status is given at Annexure.

(d) As per provisions under the Motor Vehicles Act, 1988 and the Central Motor Vehicles Rules, 1989, the Ministry has incorporated necessary provisions in the scheme guidelines of RDTCs for various driving training courses at these Centres. As per provisions under the scheme guidelines, a society is formed for overseeing the operation of RDTC comprising of the representatives of Ministry of Road Transport, Govt. of India, State Government and Private partners.

Ministry also provides financial assistance for setting up of Institutes of Driving Training & Research (IDTR) and Driving Training Centres (DTC) in States/UTs.A total of 31 IDTRs and 19 DTCs have been sanctioned so far.

Ministry has also notified rules for Accredited Driver Training Centres vide notification No. GSR 714(E) dated 20 September, 2022 to make the driver training scientific and systematic, vest the accredited Driving Training Centres with certain functions like testing of aspirants for issue of driving licences and to make accredited Driving Training Centres a commercially viable business proposition.

ANNEXURE REFERRED TO REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 1309 ANSWERED ON 27^{TH} July, 2023 ASKED BY SHRI RAMDAS C. TADAS REGARDING REGIONAL DRIVING TRAINING CENTRES.

SI. No.	State/ UT	Location	Status
1.	Madhya Pradesh	Chhatarpur	1 st instalment released in May, 2023
2.	Madhya Pradesh	Bhopal	"In principal" approval conveyed to Department of Transport, Govt. of Madhya Pradesh
3.	Madhya Pradesh	Betul	"In principal" approval conveyed to Department of Transport, Govt. of Madhya Pradesh.
4.	Maharashtra	Amravati	Civil work completed.
5.	Maharashtra	Wardha	90% Civil work completed (as on 25 th March, 2023)
6.	Maharashtra	Nanded	80% civil work completed (as on 2 nd June, 2023)
7.	Maharashtra	Nagpur	65% civil work completed (as on 10.3.2023)
8.	Maharashtra	Yavatmal	"In principal" approval conveyed to Department of Transport, Govt. of Maharashtra.
9.	Nagaland	Kohima	Department of Transport has been requested to send required documents to release 1 st instalment.
10.	Rajasthan	Ajmer	Civil work completed
11.	Rajasthan	Jaipur	1 st instalment released in May, 2023
12.	Rajasthan	Hanumangarh	Department of Transport has been requested to send required documents to release 1 st instalment
13.	West Bengal	Kolkata	Department of Transport has been requested to send required documents to release 1st instalment
